

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT – IV

Item No.412
IA/744/ND/2024 IN IB/223/ND/2021

IN THE MATTER OF:

Sanjay Ahuja	...	Applicant
Versus		
Small Industries Development Bank of India	...	Respondent

Under Section 94 (1) of (IBC)

Order delivered on 13.06.2024

CORAM:

MR. MANNI SANKARIAH SHANMUGA SUNDARAM,
HON'BLE MEMBER (JUDICIAL)
DR. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant/RP : Adv. Gautam Singhal, Adv. Rajat Chaudhary, Adv
Aastha Vishnoi
For the Respondent : Adv. Prateek Kushwaha

HYBRID HEARING (PHYSICAL & VC)

ORDER

Learned Counsel for the RP, and Learned Counsel for the Applicant in IA/2801/2024 are present. It is submitted that Application filed in I.A.No.2801 of 2024 is omitted to be listed today. List IB/223/2021 along with IA-2801/2024 on **12.07.2024**

Sd/-

DR. SANJEEV RANJAN
MEMBER (TECHNICAL)

Sd/-

MANNI SANKARIAH SHANMUGA SUNDARAM
MEMBER (JUDICIAL)